

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &  
IA NOs. 364, 368, 424 OF 2015 & IA NO. 54 OF 2016**

**Dated : 4<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Chamundeshwari Electricity Supply Company Ltd. ...Appellant(s)  
Versus  
M/s. Saisudhir Energy (Chitradurga) Pvt. Ltd & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. A. Yeshwant Chitale, Sr. Adv.  
Mr. Gowtham Polanki  
Mr. Mohit Paul  
Mr. Raktim Gogai

**ORDER**

List the matter on **27.07.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**